

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 562**

**TO BE ANSWERED ON THE 6<sup>TH</sup> FEBRUARY, 2024/ MAGHA 17, 1945 (SAKA)**

**CENTRAL SHARE FOR NAXAL ELIMINATING CAMPAIGN**

**†562. SHRI DEEPAK BAIJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Central share on the expenditure on resources used in Naxal Eliminating Campaign in Chhattisgarh has been reduced from 100 percent to 60 percent;**

**(b) if so, the names of States where the said decision has been implemented;**

**(c) the changed circumstances under which the Central share on the said campaign has been reduced for Chhattisgarh; and**

**(d) whether any request has been received from the State Government to increase the Central share for the said campaigns like before and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (d): As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, the Government of India (GoI) has been supplementing the efforts of States to address left wing extremism.**

**As per the recommendations of the 14th Finance Commission, the State share in the net proceeds of Union taxes was raised from 32% to**

**42%. Through this step, sufficient flexibility was provided to the States to conceive and implement the Schemes/programmes suited to their local needs/aspirations and bridge the developmental deficit gaps in the backward districts. Accordingly, some of the schemes are implemented on sharing basis in the ratio of 60(Centre):40 (State) since 2017, as per the recommendations of the Sub-Group of Chief Ministers on the rationalization of Centrally Sponsored Schemes (CSS) constituted in 2015 in pursuance of the decision taken in the Governing Council of the NITI Aayog.**

**Ministry of Home Affairs (MHA) has 03 major schemes namely Security Related Expenditure (SRE) Scheme, Special Infrastructure Scheme (SIS) and Special Central Assistance (SCA) Scheme through which funds are given to States to tackle left wing extremism.**

**Under SRE, expenditure incurred by the States on Central Armed Police Forces (CAPFs) is reimbursed on 100% basis, while for other items the reimbursement is made on sharing basis in the ratio of 60(Centre):40 (State).**

**SIS is implemented on sharing basis in the ratio of 60(Centre):40 (State).**

**Under SCA funds are provided to States to fill critical gaps in Public Infrastructure & Services in 30 Most LWE Affected Districts. This is a 100% centrally sponsored scheme.**

**Further, the annual outlays have been substantially increased to support States for combating left wing extremism. An amount of Rs. 479.80 crore was released to Chhattisgarh by the MHA to combat left wing extremism during 06 years between 2011-12 to 2016-17, whereas Rs. 1666.40 crore have been released to the State under such schemes during last 06 years between 2017-18 & 2022-23.**

**Similarly, an amount of Rs. 2172.79 crore was released by MHA to all the LWE affected States under such schemes during 06 years between 2011-12 to 2016-17, whereas Rs. 5601.28 crore have been released during last 06 years between 2017-18 & 2022-23.**

**States presently covered under LWE related Schemes of MHA, are Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Telangana, West Bengal & Kerala.**

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